(Employees') Pension Regulation, 1995, provides for grant of pensionary benefits to those who voluntarily retire from banks' service on or after 1st November, 1993 after completing 20 years of qualifying service. While Government has not framed a new VRS, views of Chief Executives of public sector banks have been sought on the desirability of introducing in public sector banks a Scheme which is in operation in public sector undertakings, with or without modifications. Since as yet, no firm proposal has been formultated, (c), (d) and (e) do not arise.

Revision of conveyance allowance payable to Central Government Employees

- 127. SHRI ANIL SHARMA: Will the Minister of FINANCE pleased to state:
- (a) whether, in view of the increase in fare in transport services, there is any proposal under Government's consideration for rationalisation and revision of the conveyance allowance in respect of the Central Government employees, particularly in Himachal Pradesh;
 - (b) if so, by when the proposal would materialise; and
- (c) by when the conveyance allowance at the revised rate would be paid to the Central Government employees in Himachal Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): (a) No, Sir.

(b) to (c) Does not arise.

Export House Status to Hotels

- 128. SHRI SANTOSH BAGRODIA: Will the Minister of FINANCE pleased to state:
- (a) whether Government plan to bestow Export House status to the hotels; and
 - (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR): (a) and (b) Yes, Sir, The Government have bestowed the service export house status

to all Service Providers including Hotels on the basis of earning of foreign exchange as per the table given below:

TABLE

Category	Average from	ee Free foreign A	verage net	Net free
Caugary	foreign exchange earning durin the preceding three licensing	exchange earning during g the preceding g licensing year,	free foreign exchange earning made during the preceding three licensing Rupees in	foreign exchange earning made during the preceding
(1)	(2),	(3)	(4)	(5)
Service Export	4 crores	6 crores	3 crores	S crores
House International Service Export House	20 crores	30 crores	IS crores	25 crores
International Star	100 crores	' ISO crores	75 crores	125 crores
Service Export House				
International	300 crores	450 crores	225 crores	375 crores
Super Star Service Export House				

Declaring DPCL Under KVSS

- 129. SHRI SANTOSH BAGRODIA: Will the Minister of FINANCE be pleased to state:
- (a) whether it is fact that Indian Petro Chemical Corporation Ltd. (IPCL), a public sector unit has also declared under K.V.S.S. Excise duty; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAYA KUMAR): (a) Yes, Sir.

(b) A unit of IPCL at Nagothane in District Raigad, Maharashtra,